

1977-78, under sub-section (2) of section 37 of the Air Corporations Act, 1953. [Placed in Library. See No. LT-3040/78].

ANNUAL REPORTS OF AND REVIEW ON INDIAN INSTITUTE OF PUBLIC ADMINISTRATION AND INDIAN INVESTMENT CENTRE FOR 1977-78

THE MINISTER OF FINANCE (SHRI H. M. PATEL): I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Public Administration, New Delhi, for the year 1977-78 together with the Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Public Administration, New Delhi, for the year 1977-78. [Placed in Library. See No. LT-3041/78.]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Investment Centre, New Delhi, for the year 1977-78 together with the Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Investment Centre, New Delhi, for the year 1977-78. [Placed in Library. See No. LT-3042/78].

REVIEW ON AND ANNUAL REPORT OF HINDUSTAN ZINC, LTD., BHARAT GOLD MINES LTD., AND MINERAL EXPLORATION CORPORATION, LTD., FOR 1977-78

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): I beg to lay on the Table a copy each of the following papers (Hindi and

English versions) under sub-section (1) of section 819A of the Companies Act, 1956:—

(1) (i) Review by the Government on the working of the Hindustan Zinc Limited, Udaipur, for the year 1977-78.

(ii) Annual Report of the Hindustan Zinc Limited, Udaipur, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3043/78].

(2) (i) Review by the Government on the working of the Bharat Gold Mines Limited, for the year 1977-78.

(ii) Annual Report of the Bharat Gold Mines Limited for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3044/78].

(3) (i) Review by the Government on the working of the Mineral Exploration Corporation Limited, Nagpur, for the year 1977-78.

(ii) Annual Report of the Mineral Exploration Corporation Limited, Nagpur, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3045/78].

IRON ORE MINES AND MANGANESE ORE MINES LABOUR WELFARE FUNDS RULES, 1978

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI): I beg to lay on the Table a copy of the Iron Ore Mines and Manganese Ore Mines Labour